

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.04.2018 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. [DMIR & DMIR Associates]	Advocate.	amir.bavani@ dmirassociates.com 9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prashantha M.	Advocate	litigation.hydr@totus legal.com 99 2544 0902	

ORDER

Learned counsel Mr.Amir Bavani present for Petitioner.

Learned counsel Mr.M.Prashanth present for Respondent.

Petitioner counsel represented that Petitioner is not going to file any additional affidavit.

List the matter on 26.04.2018 for hearing before admission.


MEMBER (Judicial)